NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

C.P. No. 174/140(5)/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.01.2018

Name of the Company:

Saibaba Surfactants Pvt Ltd. & Ors.

V/s.

Kamalkumar S. Jain & Anr.

Section of the Companies Act: Section 140(5) of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION **SIGNATURE** Adv. Dodicitor petitioner 1. Azun R. aheth 1 K. P. Parelch 2 Hitesh Buch Knina R. Parech Adv. RESPONDENT. 3. NATARHA SUTARIA ATOV . NO·1 4. MONAAL DAVAWALA ADVOCATE RESPONDENT NO.3

ORDER

Learned Advocate Mr. Arjun Sheth with Learned PCS Mr. Hitesh Buch with Learned Advocate Ms. Krina parekh present for Petitioner. Learned Advocate Ms. Natasha Sutaria present for Respondent no. 1. Learned Advocate Mr. Monaal Davawala present for other Respondent.

Rejoinder filed by petitioner.

At request of both sides.

List the matter on 31.01.2018 for final hearing.

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MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 16th day of January, 2018.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL